## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL. BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.36/ 2017		For hearing	66	Sowparnika Integrated Farms Pvt. Ltd.

SL. NAME (IN CAPITAL)

REPRESENTATION TO WHOM

**SIGNATURE** 

NO. & PHONE NUMBER

7211 BCS 367 Petitioner is present. He reported that, he has already filed necessary information about publication in the News paper in Tribunal and also issuing of Notices on the Creditors. Await report from ROC & R.D. PCS further reported that, the R.D has power to give opinion by virtue of Notification of Central Government dated 06/09/2017, copy of which is filed. PCS is directed to pursue the matter with R.D and see that the report be send to this Tribunal. List it on 16/11/2017.

Member (T)

Member (J)